

TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY
(PART-I, SECTION-1)

-
-
GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE

PUBLIC NOTICE No. 75 (RE-2008) /2004-09
NEW DELHI: the 2nd September, 2008

-
In exercise of powers conferred under paragraph 2.4 of the Foreign Trade Policy, 2004-09, the Director General of Foreign Trade hereby makes the following amendments in the Handbook of Procedures, Vol. 1(RE-2008):

1. The following clause stands added at the end of paragraph 2.20 (as amended):-

“In case, the firm has already executed BG / LUT for the full value of the licence/ certificate / authorization / permission (covering the items indigenously procured) to the Customs and furnishes proof of the same to Regional Authority (RA), no BG / LUT shall be required to be executed with the RA. The RA concerned shall endorse on the authorization that the Customs Authority shall release / redeem BG / LUT only after receipt of NOC or EODC from the RA concerned. RA shall endorse a copy of the same along with a forwarding letter to the Customs Authority at the Port of registration for their information and record”.

2. The following clause shall be added at the end of paragraph 4.24A (a) as sub-clause (v):

“(v) In respect of export product for which Standard Input Output Norms (SION) does not exist, the authorization holder shall submit an application in “Aayaat-Niryaat Form” along with prescribed documents to NC before making the shipment. The applicant shall also furnish Advance Authorisation for Annual Requirement No. and date along with the File No. from which the same was issued in the covering letter to the application”.

This issues in public interest.

(Issued from File No.01/94/180/AA/AM-09/PC-4)

£ÉÉ®iÉ BÉEä ®ÉVÉ{ÉjÉ +É°ÉÉvÉÉ®hÉ £ÉÉMÉ-1, JÉhb-1 àÉå |ÉBÉEÉ¶ÉxÉÉlÉÇ
£ÉÉ®iÉ °É®BÉEÉ®
´ÉÉÉÊhÉVªÉ A´ÉÆ =tÉÉäMÉ àÉÆjÉÉäÉªÉ
´ÉÉÉÊhÉVªÉ ÉÊ´É£ÉÉMÉ

°ÉÉ´ÉCVÉÉÊxÉBÉE °ÉÝSÉxÉÉ °ÉÆ. 75 /(+ÉÉ® <C-2008)/2004-09
xÉ<Ç ÉÊnäãÉÉÒ, ÉÊnxÉÉÆBÉE& 2 ÉÊ°ÉiÉàœÉ®, 2008

ÉÊ´Énä¶É BªÉÉ{ÉÉ® xÉÉÒÉÉiÉ, 2004-09 BÉEä {Éè®ÉOÉÉ{ÉE 2.4 BÉEä iÉciÉ |ÉnkÉ ¶ÉÉÊBÉDiÉªÉä
BÉEÉ |ÉªÉäMÉ BÉE®iÉä cÖA àÉcÉÉÊxÉnä¶ÉBÉE, ÉÊ´Énä¶É BªÉÉ{ÉÉ®, |ÉÉÊµÉÉªÉÉ {ÉÖ°iÉBÉE, JÉhb-1
(+ÉÉ®<Ç2008) àÉå, AiÉnÂuÉ®É, ÉÊxÉàxÉÉÊãÉÉÊJÉiÉ °ÉÆ¶ÉÉävÉxÉ BÉE®iÉä cé:-

1. {Éè®ÉOÉÉ{ÉE 2.20 (ªÉlÉÉ °ÉÆ¶ÉÉäÉÊvÉiÉ) BÉEä +ÉÆiÉ àÉå ÉÊxÉàxÉÉÊãÉÉÊJÉiÉ {ÉÉÊ®SUän BÉEä
VÉÉä½É MÉªÉÉ cè&
" ªÉÉÊn °ÉÉÒàÉÉ-¶ÉÖãBÉE ÉÊ´É£ÉÉMÉ BÉEä {ÉÉ°É äÉÉ<Ç°Éå°É/|ÉàÉÉhÉ-{ÉjÉ/|ÉÉÉÊvÉBÉEÉ®
{ÉjÉ/+ÉxÉÖàÉÉÊiÉ {ÉjÉ (°Énä¶ÉÉÒ °ó{É °Éä |ÉÉ{iÉ àÉnÉå BÉEä¶ÉÉÊàÉäÉ BÉE®iÉä cÖA) BÉEä {ÉÝ®ä
àÉÝªªÉ BÉEä ÉÊäÉA {ÉÉàÉÇ xÉä {ÉcãÉä cÉÒ œÉéBÉE MÉÉ®ÆJÉÒ/ÉÊ´ÉÉÊvÉBÉE ´ÉSÉxÉœÉriÉÉ
ÉÊxÉÞ{ÉÉÉÊniÉ BÉE® äÉÉÒ cè +ÉÉè® FÉäjÉÉÒªÉ |ÉÉÉÊvÉBÉEÉ®ÉÒ BÉEä {ÉÉ°É <°ÉBÉEÉ |ÉàÉÉhÉ |
É°iÉÖiÉ BÉE® ÉÊnªÉÉ cè, iÉÉä FÉäjÉÉÒªÉ |ÉÉÉÊvÉBÉEÉ®ÉÒ BÉEä BÉEä<Ç œÉéBÉE MÉÉ®ÆJÉÒ/ÉÊ

'ÉÊÊvÉBÉE 'ÉSÉxÉœÉriÉE |É°iÉÖiÉ BÉE®xÉä BÉEÉÒ +ÉÉ'ÉªÉBÉEiÉE xÉcÉÓ cÉäMÉEÒ* °ÉÆœÉÆÊÊvÉiÉ
 FÉäjäÉÉÒªÉ |ÉÉÊÊvÉBÉEÉ®ÉÒ |ÉÉÊÊvÉBÉEÉ®-{ÉjÉ {É® ªÉc {Éßþ~ÉÆÊÊBÉEiÉ BÉE®äMÉE ÉÊBÉE
 °ÉÉÒàÉÉ-¶ÉÖäBÉE |ÉÉÊÊvÉBÉEÉ®ÉÒ BÉEä'ÉäÉ °ÉÆœÉÆÊÊvÉiÉ FÉäjäÉÉÒªÉ |ÉÉÊÊvÉBÉEÉ®ÉÒ °Éä
 +ÉxÉÉ{ÉÊÊkÉ |ÉàÉÉhÉ-{ÉjÉ ªÉÉ <Ç+ÉÉäbÉÉ°ÉÉÒ |ÉÉ{iÉ BÉE®xÉä BÉEä œÉÉn œÉéBÉE MÉE®ÆjÉÒ/ÉÊ
 'ÉÊÊvÉBÉE 'ÉSÉxÉœÉriÉE BÉEÉä ÉÊ®äÉÉÖVÉ/ÉÊxÉþµÉÉÉÖiÉ BÉE®äMÉE* FÉäjäÉÉÒªÉ |
 ÉÉÊÊvÉBÉEÉ®ÉÒ +ÉOÉäþÉhÉ {ÉjÉ BÉEä °ÉiÉ <°ÉBÉEÉÒ °ÉÝSÉxÉÉ iÉiÉÉ ÉÊ®BÉEÉbÇ BÉEä ÉÊäÉA
 {ÉÆVÉÉÒBÉE®hÉ BÉEä {ÉkÉxÉ {É® °ÉÉÒàÉÉ-¶ÉÖäBÉE |ÉÉÊÊvÉBÉEÉ®ÉÒ BÉEÉä <°ÉBÉEÉÒ ABÉE |ÉÉÊiÉ
 £ÉäVÉäMÉE*"

2. {Éè®ÉOÉÉ{ÉÉ 4.24BÉE (BÉE) BÉEä +ÉÆiÉ àÉå ={É {ÉÊ®SUän (v) BÉEä °ó{É àÉå ÉÊxÉàxÉÉÊäÉÉÊJÉiÉ
 {ÉÊ®SUän BÉEÉä VÉÉä½É VÉÉAMÉE&

"(v) ÉÊVÉ°É ÉÊxÉªÉÉÇiÉ-=i{ÉÉn BÉEä ÉÊäÉA àÉÉxÉBÉE ÉÊxÉÉÊ'Éþ] =i{ÉÉnxÉ àÉÉxÉnÆb (ÉÊ°É+ÉÉäxÉ)
 àÉÉèVÉÝn xÉcÉÓ cé, |ÉÉÊÊvÉBÉEÉ® {ÉjÉ vÉÉ®BÉE {ÉÉäiÉäÉnÉxÉ BÉE®xÉä °Éä {ÉcäÉä, àÉÉxÉnÆb
 °ÉÉÊäÉÉÊiÉ BÉEä °ÉÉäÉxÉä |É°iÉÉÉÊ'ÉiÉ n°iÉÉ'ÉäVÉÉä BÉEä °ÉiÉ ' +ÉÉªÉÉiÉ-ÉÊxÉªÉÉÇiÉ {ÉÉäàÉÇ'
 àÉå ABÉE +ÉÉ'ÉänxÉ |É°iÉÖiÉ BÉE®äMÉE* {ÉÉÉ<ÇäÉ °ÉÆ. ÉÊVÉ°É°Éä +ÉÉ'ÉänxÉ BÉEä ÉÊäÉA BÉE
 'ÉÉÊ®MÉ {ÉjÉ VÉÉ®ÉÒ ÉÊBÉEªÉÉ MÉªÉÉ, =°ÉBÉEä °ÉiÉ +ÉÉ'ÉänBÉE 'ÉÉÉþÉBÉE +ÉÉ'ÉªÉBÉEiÉÉ
 °ÉÆJªÉÉ +ÉÉè® iÉÉ®ÉÒjÉ BÉEä ÉÊäÉA +ÉÉÊOÉàÉ |ÉÉÊÊvÉBÉEÉ® {ÉjÉ £ÉÉÒ |É°iÉÖiÉ BÉE®äMÉE*
 "

<°Éä äÉÉäBÉEÉÊciÉ àÉå VÉÉ®ÉÒ ÉÊBÉEªÉÉ VÉÉiÉÉ cè*

(+ÉÉ®.A°É. MÉÖVÉ®ÉäÉ)
 àÉcÉÉÊxÉnä¶ÉBÉE ÉÊ'Énä¶É BªÉÉ{ÉÉ® A'ÉÆ
 {ÉnäxÉ +É{É® °ÉÉÊSÉ'É, £ÉÉ®iÉ °É®BÉEÉ®

({ÉÉÉ.°ÉÆ. 01/94/180/AA/AAäÉ09/{ÉÉÒ°ÉÉÒÒ-4 °Éä VÉÉ®ÉÒ)

